GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 4165 (To be answered on the 11th August 2016)

AIR ACCIDENTS

4165. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) the details of the passengers wounded/killed in air crash or at airports during the last three years and the current year, year-wise;

(b) the details of the situations leading to these accidents;

(c) the compensation provided to the next of kith and kin of the deceased passengers during the said period; and

(d) the details of the medical benefits being provided at all airports and in flights?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) During the years 2013, 2014, 2015 and 2016 (till 09.08.2016) a total of 33 persons have received fatal injuries/ wounds in Air Accidents. Year wise breakup is as below

Year 2013 - 08

Year 2014 - 01

Year 2015 - 24

Year 2016 - 00

(b) & (c) Details of accidents along with compensation to kith and kin of the deceased persons during the period from 2013 to till date are given at Annexure-A.

(d) (i) For in flight medical benefits, cabin crews are trained to provide first aid to passengers as per the guidelines given in cabin safety circular 01/2016, available at DGCA website (www.dgca.nic.in).

(ii) At all airports, medical and first aid facilities are available.

ANNEXURE A

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DETAILS OF INSURANCE PAID TO KITH AND KIN

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Financial compensation to kith and Kin od deceased person	A sum of 50 lakh insurance has been paid to the kith and kin of pilot and 01 lakh insurance has been paid to the kith and kin of technician by the company. In addition Govt. of Uttrakhand has paid 10 lakh each to both pilot and technician. Total sum is 71 Lakh has been paid.	For both the operating crew a sum of 30 Lakin each was paid. For Engineer onboard a sum of 15Lakhand for other 02 onboard a sum of 30 lakh each was paid. A total of 1.35 Crore has been paid.		To Laking	Alos. SHR
oli s	The helicopter took off from Kedaranath Shrine helipad for Guptkashi and it met with an accident atGarudChetti.	The helicopter under VFR flight took off from Juhu airport and after 33 minutes of flight crashed into a hilly terrain in Murbad (Thane District).	The aircraft was under solo long VFR navigational cross country training flight took off from Gondia and after about 35 minutes of flight there was no contact with aircraft. The aircraft was not traceable. Search & Rescue was initiated and the aircraft wreckage was finally traced with fatally injured trainee pilot on 25.12.2013.	Aircraft was involved in circuit and landing exercise. It had already completed two sortie. During the thirds sortie immediately after takeoff aircraft found crashed.	(a) the details during the last (b) the details of the compengers during (d) the details (d) the details during the details of
Details of Accident	The helicopter took helipad for Guptkashi atGarudChetti.	The helicopter under VFR flight took airport and after 33 minutes of flight hilly terrain in Murbad (Thane District)	The aircraft was under solo cross country training fligh and after about 35 minutes contact with aircraft. The air Search & Rescue was in wreckage was finally tractrainee pilot on 25.12.2013.	Aircraft was involved It had already com thirds sortie immedic crashed.	(a) During the
Fatalities	2	ro.	~	01	Year 2015 - 08 Year 2014 - 01 Year 2015 - 2-
Operator	Trans Bharat Aviation	United Heli Charters Pvt Ltd	Indira Gandhi RashtriyaUdan Academy	M P Flying Club	(b) A (c) Dated decessed personal April 1967 (c) (d) Foreign 1968 (d) (d) aid (o passeng)
Date/	Place 24.07.2013 Kedarnath, Uttarakhand	29.09.2013 Murbad (Thane)	24.12.2013 Chindwara (MP)	19.11.2014, Indore	T in philathry republikation (8)
S/N		2	r	4	



7	o.	5
4.11.2015Offshore Mumbai high	04.08.2015, near Khonsa Helipad Arunachal Pradesh	02.05.2015Begur, Kodagu, Karnataka
Pawan Hans Ltd.	Pawan Hans Ltd.	Bangalore flying club
02	03	01
The flight was a training sortie, the Cockpit door was found at the last known positon as per ONGC is 19 Deg 16 N and 71deg and 27E around 77 NM. The helicopter took off from JUHU at 4;15 PM and landed at 5PM at WIS platform and again took off from WIS at 7:15Pm and crashed while approaching or attempting to go around after landing attempt at platform RONTAP MEYER. The training was for the purpose of night currency and the crash occurred in first landing.	The helicopter was scheduled to operate flight Dibrugarh-Khonsa-Longding-Changlang-Dibrugarh. The helicopter started up at Dibrugarh at 0421 UTC and took off at 0425 UTC for Khonsa under Special VFR. Subsequent after the take-off, helicopter informed ATC Dibrugarh ETA Khonsa 0447 UTC and changed over to Chabua ATC at 0429 UTC. At 0457 UTC the pilot of VT-PHK informed ATC Chabua that they got airborne from Khonsa and climbing to 4500 ft and estimating Longding at 0508 UTC. At 0508 UTC ATC Chabua called up to VT-PHK but did not get any reply. Subsequently search and rescue operations started. On 13.08.2015, the helicopter was located and bodies were recovered from the crash site.	After completing the local sortie microlight aircraft returned at around 1400 hours and approached the grass strip heading 130. The microlight aircraft touched down but could not stop until 3/4th of the grass strip length when the pilot decided to go around and took off again. After take-off the aircraft climbed to about 50 to 60 feet turned left when it suddenly lost lift and fell on the ground impacting on nose first'
Compensation of 15 lakh each has been paid to legal heir of both the pilots. Balance 15 lakh each would be paid after receipt of crew insurance amount from National Insurance Company. Total 30 lakh has been paid.	Compensation of 20 lakh has been paid to the legal heir of passenger. Compensation of rupees 30 lakh has been paid to the legal heir of pilot and Compensation of rupees 15 lakh has been paid to the legal heir of Co-pilot and rest of 15 lakh would be paid after receipt of succession certificate. Total 65 lakh has been paid.	Information not available.

03 lakhs for each of the deceased disbursed	by the Shrine Board.	Total disbursed 21 lakhs.	Insurance claims are in process.	Total 07 lakhs have been paid to the victim's	family. Further a sum of 11.41 Lakh has been	deposited before the Commissioner for the	Employees Compensation, Mumbai on	22.12.2015.	Carl Scripture a swall all a			4	25 Lakh each has been paid to the kith and	kin of 09 officials on board including 01 pilot.	However the other pilot was deputed from	SSB (Sashastra Seema Bal) to BSF and 28	lakh has been paid to kith and kin of	deceased pilot.	A total of 2.53Crore has been paid to kith and	kin.
Himalayan Heli services AS350B3 helicopter VT- 03 lakhs for each of the deceased dishursed	JKB made a forced landing in an open ground near	railway station at Katra (J&K) on 23.11.2015	around 01:15 PM. The helicopter caught fire.	A319 aircraft VT-SCQ operating flight Al-619	(BOM-HYD) of 16.12.2015 was involved in an	accident during departure from Bay V28 at round	2050 at Mumbai. After push back and both engines	started, parking brake was set and tow bar was	disconnected. Engineer was on the head set, but	before he could come out and give hand signal,	aircraft moved forward and engineer was sucked	into No. 2 engine resulting in fatal accident	On 22 nd December 2015, VT-BSA, Type-B200,	VIDP-VERC, POB-10, just after take-off took a 180	degree left turn and crash landed on a water	treatment tank short of the airport boundary.	Call a second security and relative and the second of the	Water bridge gut in the transfer of the	BHP PIG TO A CHARL TON SUBJECT HER TENT	
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23.11.2015Katra			-	16.12.2015Mumbai				180 190 11 11 11 11 11		-1 - 191 - #12 biss		100 c c 180	22.12.2015IGI	Airport, Delhi						
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